

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1332  
ANSWERED ON:03.03.2015  
INSURGENCIES AND COMMUNAL CLASHES  
Karunakaran Shri P.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Government has made any assessment with regard to the incidents of insurgencies and communal clashes in the country;
- (b) if so, the details and outcome thereof along with the number of cases reported, number of arrests made along with the loss of lives and property during the last one year and the current year, State-wise; and
- (c) the measures taken by the Government to check such incidents?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes Madam.

(b): The details of violence profile of the North East, Left Wing extremism affected states and Jammu and Kashmir due to militancy/extremism/ terrorism and details of communal clashes in the country during the year 2014 are at Annexure-I and Annexure-II respectively.

(c): As per the Seventh Schedule of the Constitution of India, Police and Public order are State subjects. The state governments concerned are primarily responsible to check the incidents of insurgency and communal clashes. The Central government supplements the efforts of the state governments by deploying

Central Armed Police Forces for carrying out intensive operations, providing security to vulnerable installations and infrastructural projects based on threat assessment; financial assistance for strengthening of the local police under the scheme Police Modernization; raising of additional Forces in the form of India Reserve battalions etc.

Further, based on the inputs of the security agencies, advisories are issued to the state governments concerned from time to time to prevent the incidents of insurgency and communal clashes.